

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No.120/2005

Subject: Approval of tariff for Kahalgaon STPS (840 MW) fro the period from 1.4.2004 to 31.3.2009

Coram: Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing: **22.10.2009**

Petitioner: NTPC Ltd

Respondents : MPPTCL WBSEB, BSEB, JSEB, GRIDCO, DVC, PD, Govt of Sikkim, TNEB, KSEB, Electricity Deptt., UT Pondicherry, UPPCL, PDD, Govt. of J&K, DTL, UT Chandigarh, MSEDCL, GUVNL, Admn of Daman and Diu and Admn.of Dadra and Nagar Haveli

Parties present: Shri M.G.Ramachandran, Advocate, NTPC
Shri Pradip Mishra, Advocate, MPPTCL
Shri R.B.Sharma, Advocate, BSEB
Shri V.K.Padha, NTPC
Shri Dilip Singh, MPPTCL
Ms. Rinchen O.Bhutia, Advocate, Govt. of Sikkim

At the request of the learned counsel for the parties, the hearing of the matter is adjourned for two weeks.

2. Petition to be re-notified for hearing on 5.11.2009.

Sd/-
(T.Rout)
Joint Chief (Legal)